

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE

BENCH AT CHENNAI

(Under Section 18(1) read with Sections 14, 15 of
National Green Tribunal Act, 2010)

IA 35 of 2022

in

Original Application No. 148 of 2021

IN THE MATTER OF

State of Andhra Pradesh,

Represented by its Secretary to the
Government, Water Resources Department,
Secretariat, Velagapdi,

Guntur district, Andhra Pradesh

522503. Mail: splcs-wrd@ap.gov.in

Phone: 0863-2444248

.....Applicant/6th respondent

D. Chandramouleswara Reddy,

Age 63 years

S/o D.Shankar Reddy,

H.No.S-1-321,

Singapore Township,

Puttampalli, YSR Kadapa

district, cell-9347421276

Andhra Pradesh

PinCode:516002 **and 8 others**

.....Respondents/applicants

Union of India

Represented by its Secretary,

Ministry of JalShakti,

Shram Shakti Bhavan,

New Delhi 110001

Mail:secy-mowr@nic.in

Phone:011-24695262,24695265

..... Respondents/applicants

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Date:

17-08-2022



M/s MADHURI DONTI REDDY
ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH
A.P. POLLUTION CONTROL BOARD
T.T.D. SUPREME COURT OF INDIA

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.
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COUNSEL FOR 14TH /5TH RESPONDENT

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE
BENCH AT CHENNAI**

(Under Section 18(1) read with Sections 14, 15 of
National Green Tribunal Act, 2010)

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State of Andhra Pradesh,
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Department,
Secretariat, Velagapdi,
Guntur district, Andhra Pradesh
522503. Mail: splcs-wrd@ap.gov.in
Phone: 0863-2444248

.....**Applicant/6th respondent**

-Vs-

1. D. Chandramouleswara Reddy,

Age 63 years, S/o D.Shankar
Reddy, H.No.S-1-321,
Singapore Township,
Puttampalli, YSR Kadapa
district, cell:9347421276
Andhra Pradesh Pin
Code:516002.

2. Avva Venkatasubba Reddy,

Age 43 years, S/o A.Papi Reddy,
H.No.2-103-A,
Jillela village, Banaganapalli,
Kurnool district,


CHIEF ENGINEER
Inter State & Water Resources
Water Resources Department
39-3-50, Labbidet, Vijayawada

cell:9491410720, Andhra
Pradesh PinCode:518176.

3. Sk. Jani Basha,

Age 47 years,
S/o Saida Saheb,
H.No.2-323, Masid bazar,
Paluvai, Rentachintala
Mandal,
Guntur district, cell-
9704791872
Andhra Pradesh PinCode:522421.

4. Vajrala KotiReddy,

Age 58 years,
S/o V.GaliReddy,
H.No. 1-16A, Rajapalem (V),
Tripuranthakam Mandal
Prakasam district,
Cell-866668801
Andhra Pradesh PinCode:523326

5. Naraboina Venkata Rao,

Age 37 years,
S/o N.Venkateswarlu,
HNo : 4-125,
PataPaluvai (v)
Rentachinthala
mandal,
Prakasam district,
Cell- 62814 38214
Andhra Pradesh
PinCode:522421.

6. Siddadapu Gandhi,

Age 49 years, S/o Rama Raghaviah,
H.No. 4-237,
Madugula post,


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Inter State & Water Resources
Water Resources Department
29-3-50, Labbiyet, Vilayawada

Gurazala mandal,
Guntur district, cell-95420
93969 Andhra Pradesh
PinCode:522415.

7. Garikapati Venkata Ramanaidu,

Age 41years, S/o Garikipati Raghava
Rao,
H.No.2-14 penumalli post
Penumalli village,
Pedanamandal, Krishna
District,
cell-9550503347
Andhra Pradesh PinCode: 521369.

8. Annem Soreddy,

Age 34 years,
S/o Gali Reddy,
1-201/1, Gopireddygari
street, Tallapalli
Village,
Macherla Mandal,
Guntur District,
Cell No : 94417 03118
Andhrapradesh-Pincode:522426

9. Pandipati Venkaiah,

Age 64 years,
S/o Pandipati Yesobu,
H.No.4206, Valiveru(V)
Tsundururu Mandal,
Guntur district. Cell No:
8886045140
Andhra Pradesh Pin Code: 522318

....Respondents/Applicants

-VS-

10. Union of India

Represented by its
Secretary, Ministry of


CHIEF ENGINEER
Inter State & Water Resources
Water Resources Department
29-3-50, Labbipet, Vijayawada

JalShakti,
Shram Shakti Bhavan,
New Delhi 110001
Mail:secy-
mowr@nic.in
Phone:011-24695262,24695265

11. Union of India

Represented by its Secretary,
Union Ministry of Environment, Forest
& CC Indira Paryavaran Bhavan,
Jorbagh, New Delhi-
110003 Mail:secy-
moef@nic.in
Phone:011-24695262,24695265

12. National Board of Wildlife,

Represented by its Chairman,
MoEF&CC, New Delhi. Indira
Paryavaran Bhavan, Jorbagh,
New Delhi-110003.

13. Krishna River Management Board,

Represented by its Member Secretary,
Govt. of India, Ministry of Water
Resources, 5th Floor, Jalsoudha,
Errum Manzil, Hyderabad-500082.
Mail:membersecretary-krmb@gov.in
Phone:040-23301858

14. State of Telangana,

Represented by its Chief Secretary,
Secretariat, Hyderabad-
500022.
Mail:cs@telangana.gov.in
Phone:040-23452620


CHIEF ENGINEER
Inter State & Water Resources
Water Resources Department
29-3-50, Labbipet, Vijayawada

**Rejoinder affidavit filed on behalf of the Applicant/6th
Respondent/State of Andhra Pradesh**

I, V. Sai Rama Prasad, S/o Sri. V.V. Satyanarayana Murthy (Late), aged about 60 years, Occ: Chief Engineer (FAC), IS&WR, Water Resources Department, Government of Andhra Pradesh, R/o Vijayawada, do hereby solemnly affirm and sincerely state on oath as follows:

1. I am holding the Full Additional Charge of the post of the Chief Engineer, IS&WR, Water Resources Department, Government of Andhra Pradesh and I am well acquainted with the facts of the case. I am authorised to depose on behalf of the Applicant/6th Respondent/State of Andhra Pradesh.
2. It is submitted that I have gone through the additional reply affidavit on behalf of the 14th respondent and it does not disclose any valid grounds to grant any relief prayed therein. All allegations made therein are hereby denied and the 14th respondent is put to strict proof of each of


CHIEF ENGINEER
Inter State & Water Resources
Water Resources Department
29-3-50, Labbidet, Vijayawada

allegations made therein. I beg to submit in rejoinder thereto as follows:

3. At the outset, it is humbly submitted that the factum of accident reported in newspapers on 30.07.2022 is admitted by the 14th respondent. However, in order to overreach the orders dated 29.10.2021, 13.12.2021 passed by this Hon'ble Tribunal in OA 148 of 2021 and escape from undertaking given by Special Chief Secretary, I & CAD Department, Telangana on 21.02.2022 and also the undertaking given by the Chief Secretary of 14th respondent on 05.03.2022, a false FIR was lodged bearing crime number 174 of 2022 dated 29.07.2022. An FIR cannot determine the accident. Further, the conduct of the 14th respondent all through is only to obfuscate the whole issue in order to frustrate the cause.
4. It is humbly submitted that the drinking water requirements under PR LIS as per the project notes filed before the KWDT-II is 6.10 TMC including evaporation losses under 6 reservoirs. The 14th respondent has issued GO Rt No.885 dated 30.10.2017(enclosed as Annexure-1)


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Inter State & Water Resources
Water Resources Department
39-3-50, Labbipet, Vijayawada

specifying the annual drinking water requirement under 'Mission Bhagiratha' in Krishna and Godavari basins and their respective sources. Under 'Yellore' reservoir a quantum of 7.12 TMC of drinking water is allocated under the said scheme. Thus, as far as 'Yellore' reservoir and its infrastructure subsumes into PR LIS scheme. Thus, any work undertaken at 'Yellore' reservoir under 'Mission Bhagiratha' also comes under a work which is part and parcel of PR LIS. Thus, the 14th respondent categorically admitted that they have violated the earlier orders passed by this Hon'ble Tribunal as indicated supra and also violated the undertakings as indicated above.

5. It is humbly submitted that the present incident shows the continuous violation of the interim orders dated 29.10.2021 and 13.12.2021 and the undertakings referred to above. A conjoint reading of common affidavit dated 12.02.2022 filed by the Special Chief Secretary of 14th respondent and additional reply affidavit dated 09.08.2022 filed by the Superintending Engineer, Irrigation circle-1, Nagarkurnool expose licentious conduct of the officials of


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Inter State & Water Resources
Water Resources Department
29-3-50, Labbipet, Vijayawada

the 14th respondent in not bringing the true facts to the notice of this Hon'ble Tribunal. It is pertinent to bring to the kind notice of this Hon'ble Tribunal that it is the specific case of the 14th respondent in view of the interim order granted by this Hon'ble Tribunal on 29.10.2021, instructions were issued to all the authorities not to proceed with works relating to 'Dindi LIS' as intake pump house is common for both the schemes i.e., 'PR LIS' and 'Dindi LIS' and after 22.11.2021 no works are under progress. However, a newspaper reported (enclosed as Annexure-2) on 14.08.2022 shows that the works of Kistarayanpally reservoir under 'Dindi LIS' are in progress and the project displaced persons of Lakshmanapuram(V), Nampally(M), Nalgonda dist. have obstructed the works relating to 'Dindi LIS' and unable to control the displaced persons, the works in the reservoir were stopped. The works relating to Sivannagudem reservoir are also under progress and the report further states the works relating to package 6 & 7 are undertaken in between Cherlagudem and Sivannagudem of Marrigudem(M), Nalgonda dist. These


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Inter State & Water Resources
Water Resources Department
29-3-50, Labbidet, Vijayawada

prima facie establish that the works relating to 'Dindi LIS' are also under progress in addition to the works relating to the 'PR LIS'. The officials of the 14th respondent have no respect for the interim orders passed by this Hon'ble Tribunal. No steps are taken to purge the contempt. On the contrary, they are wilfully and deliberately flouting the orders passed by this Hon'ble Tribunal committing a graver contempt. In these circumstances, it is absolutely necessary that an expert committee comprising of KRMB, CWC and officials of the State of Andhra Pradesh should visit 'PR LIS' and 'Dindi LIS' and conduct an inspection to find out the works going on or after 29.10.2021 with reference to Placement registers, LF books, Measurement books, and payments made to the contractors after 29.10.2021. It is the specific case of the Applicant State of Andhra Pradesh that the earlier report submitted by the KRMB either on 25.03.2022 or on 07.04.2022 without visiting the site of construction as regards 18 no. of packages of 'PR LIS'. In view of clandestine operations of the 14th respondent keeping its actions beyond the scrutiny of all the authorities


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Water Resources Department
29-3-50, Labbidet, Vijayawada

and this Hon'ble Tribunal, it is very much necessary to obtain another report by the new expert committee to bring the true facts to the notice of this Hon'ble Tribunal. All the above incidents to show that the officials of the 14th respondent have made every attempt to frustrate the cause for filing the contempt application by misleading the authorities and by misstating the facts in all possible ways. If no new independent expert committee is not constituted the Applicant State of Andhra Pradesh and its inhabitants, will suffer irreparable loss and injury.

6. In the interest of justice, it is prayed that this Hon'ble Tribunal may punish the officials responsible for wilful and deliberate violation of interim orders dated 29.10.2021 and 13.12.2021 and also for violation of undertaking given by Special Chief Secretary, I & CAD Department, Telangana on 21.02.2022 and also the undertaking given by the Chief Secretary of 14th respondent on 05.03.2022 and pass such other order or orders may deem fit and proper, as otherwise, the Applicant State and its inhabitants will suffer



ENGINEER
Inter State & Water Resources
Water Resources Department
39-3-50, Labbipet, Vijayawada

irreparable loss and injury.


DEPONENT

CHIEF ENGINEER
Inter State & Water Resources
Water Resources Department
19-3-50, Labbitet, Vijayawada

17TH Solemnly affirmed at Vijayawada,
Andhra Pradesh on this the
day of August, 2022 and
signed his name in my presence

BEFORE ME



ADVOCATE

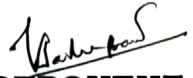
PENUMAKA AJAY BABU
ADVOCATE MA.LLM.
HIGH COURT OF A.P.
CELL: 9493494444, 9986370959

VERIFICATION

I, V.Sai Rama Prasad, S/o Sri. V.V. Satyanarayana Murthy (Late), aged about 60 years, Occ: Chief Engineer(FAC), IS&WR, Water Resources Department, Andhra Pradesh, R/o Vijayawada, do hereby state that what is stated in the above paragraphs are true to the best of my knowledge and belief.

Dated at Vijayawada on this the day of August, 2022.

PENIMAKA ALAY BASU
ADVOCATE
HIGH COURT OF A.P.
CITY, VIZAGAPATNAM, ANDHRA PRADESH



DEPONENT

CHIEF ENGINEER

**Inter State & Water Resources
Water Resources Department
39-3-50, Labbipet, Vijayawada**

**GOVERNMENT OF TELANGANA
ABSTRACT**

I&CAD Dept. – Mission Bhagiratha (Godavari and Krishna Basins) – Source wise annual water requirement- fixing of MDDL-- Orders – Issued.

IRRIGATION AND CAD (WRG-GRC) DEPARTMENT

G.O.Rt.No. 885

Dated: 30.10.2017

Read the following

- 1) From the ENC(I),Lr.No.ENC(I)/DCE1/OT2/AEE20/Water Grid/ 2017, dt: 28.08.2017.
- 2) From the ENC(I),Lr.No.ENC(I)/DCE1/OT2/AEE20/MB/2017 dt: 23.09.2017.

&&&&

ORDER:

Government have taken up the flagship program "Mission Bhagiratha" to provide protected and assured drinking water on sustainable basis to all the households of the State by tapping water from various reservoirs, projects and river flows. The commissioning of all the segments of the project has been proposed progressively from Nov/Dec, 2017 onwards. The water required for this scheme is proposed to be drawn from various projects, reservoirs and river flows spread over the State in the basins of Godavari and Krishna.

2. The Engineer-in-chief (Irrigation), Hyderabad, in his letters read above has requested the Government to accord permission for each Project/reservoir/river flow for maintaining the Minimum Draw Down Level (MDDL) for storing the required quantum of water for the scheme of Mission Bhagiratha.

3. Government after careful examination hereby orders to maintain the source wise MDDL as in the table below.

I) KRISHNA BASIN

Sl.No.	Name of Reservoir	Water required /allocated for Mission Bhagiratha(TMC) per annum	MDDL(Mts)
1	Palair	4.70	133.29
2	AKBR	1.350	241.40
3	Wyra	1.280	94.650
4	PD Pally	0.120	146.00
5	Pendlipakala	0.09	229.80
6	Udayasamudram	2.590	219.32
7	Tailpond	2.000	---
8	Koilsager	1.365	409.35
9	Jurala	1.220	313.75
10	Ramanpadu	1.000	311.03
11	Gopaldinne	0.05	301.75
12	Sankarsamudram	0.315	350.00
13	Rangasamudram	0.100	316.84
14	Sunkesula	0.140	289.00
15	Yellore	7.120	338.50

II) GODAVARI BASIN

Sl.No.	Name of Reservoir	Water required/allocated for Mission Bhaghiradha(TMC)	MDDL(Mts)
1	Gaddenna Project	0.55	357.50
2	Swarna Project	0.08	352.35
3	SRSP	6.50	320.35
4	Kadam Project	0.28	204.21
5	Komaram Bheem Project	1.77	234.60
6	Godavari River	0.6	-
7	Yellampalii	2.82	146.40
8	Medaram	0.18	228.00
9	MMD	1.41	303.20
10	LMD	6.16	275.97
11	Bheem Ghanpur	0.37	166.91
12	Dharmasager	1.03	307.46
13	Salivagu	0.47	212.10
14	Ramappa lake	0.24	198.09
15	Mulugu Ghanpur	0.69	191.92
16	Kinnerasani	0.45	109.73
17	Dhummugudem	2.11	Drawl from anicut
18	Alisager	0.82	395.25
19	Ballal	0.18	371.627
20	Chittakodur	0.17	387.00
21	Singur	5.70	520.50

4. The Engineer-in-Chief(Irrigation), Hyderabad shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

**S.P. SINGH
CHIEF SECRETARY TO GOVERNMENT**

To
The Engineer-in- Chief(Irrigation),Hyderabad.
Copy to:
All the Chief Engineers in the State through the Engineer-in- Chief (Irrigation), Errumanzil, Hyderabad.
The Commissioner, CADA, Hyderabad
All the District Collectors.
The P.S. to Hon'ble Chief Minister.
The P.S. to Hon'ble Minister(I)
The P.S. to Chief Secretary.
The P.S. to Spl. Chief Secretary, I&CAD Dept.

// FORWARDED : : BY ORDER //

SECTION OFFICER

MISSION BHAGIRATHA - SOURCE WISE WATER REEQUIREMENT (TMC) - KRISHNA BASIN										
S. No.	Name of Reservoir	Ayacut under the Reservoir	FRL	Capacity at FRL	MDDL as per Irrigation Dept.	Capacity at MDDL	Intake level proposed by RWS	Capacity above intake level upto FRL	Annual requirement for Mission Bhagiratha	Corresponding MDDL proposed for Mission Bhagiratha
		Acres	mts	TMC	mts	TMC	mts	TMC	TMC	mts
1	2	3	4	5	6	7	8	9	10	11
1	Palair Reservoir	21,800	133.900	2.560	126.890	0.221	130.950	1.460	4.700	133.29
2	AKBR	370000	245.000	1.500	233.800	0.064	234.000	1.432	1.350	241.10
3	Wyra Reservoir	17,390	95.880	2.536	90.280	0.380	93.140	1.371	1.280	94.65
4	PD Pally Reservoir	1,025	148.190	0.848	143.010	0.014	145.230	0.669	0.120	146.00
5	Pendlipakala Reservoir	No direct ayacut	237.500	2.263	225.200	0.050	229.000	2.012	0.090	229.80
6	Udayasamudram	1,00,000	220.000	1.523	213.550	0.130	213.310	1.417	2.590	219.32
7	Tailpond	No Ayacut	75.500	7.000	74.000	6.000	56.000	-	2.000	-

* Under NSP Lift System total requirement of 20.565 TMC + canal losses need to be stored in NSP and to be filled as and when required.

1	2	Acre	mts	TMC	mts	TMC	mts	TMC	TMC	mts
1	2	3	4	5	6	7	8	9	10	11
8	Koilsagar	52,280	411.330	2.276	403.000	0.281	400.000	2.276	1.365	409.35
9	Jurala	104741	318.520	9.660	314.870	3.707	312.000	7.533	1.220	313.75
10	Ramanpadu	4,000	311.440	0.375	304.800	0.029	307.000	0.291	1.000	311.03
11	Gopaldinne reservoir	No direct ayacut	304.240	0.295	302.070	0.161	300.500	0.200	0.050	301.75
12	Sankarasamudram	60,000	358.195	2.115	355.100	1.190	345.000	2.060	0.315	350.00
13	Rangamudram	18,666	325.500	1.830	320.500	0.640	315.000	1.695	0.100	316.84
14	Yellore reservoir	13,000	338.500	0.355	336.350	0.210	333.000	0.261	7.120	338.50(FRL)
15	Sunkesula reservoir	-	292.000	1.235	290.500	0.750	288.000	1.047	0.140	289.00
								Total	23.440	

నాణ్యత నీటిపాలు

- నిర్లక్ష్యంగా డిండి శివన్నగూడెం జలాశయం పనులు
- నీళ్లు నిల్వ ఉండగానే సీవోటీ నిర్మాణం
- భవిష్యత్తులో జలాశయం దిగువన బుంగలు, ఊట ఏర్పడే ప్రమాదం

ఈనాడు-హైదరాబాద్, న్యూస్టుడే-మర్రిగూడెం పదికాలాలపాటు ఆయకట్టుకు సాగునీరు.. సమీప గ్రామాలకు తాగునీరు అందించాల్సిన జలాశయం నిర్మాణ పనుల్లో సిండా నిర్లక్ష్యం చోటుచేసుకుంటోంది. నల్గొండ జిల్లాలో ఆర్.విద్యాసాగర్ రావు డిండి ఎత్తిపోతల పథకంలో భాగంగా నిర్మిస్తున్న శివన్నగూడెం జలాశయం పనుల్లో నాణ్యత ప్రశ్నార్థకంగా మారింది. అనకట్ల భద్రతతో పాటు దిగువ ప్రాంతాల రక్షణకు కీలకమైన సీవోటీ(కట్ ఆఫ్ ట్రెంచ్) నిర్మాణం నీటిపారుదలశాఖ ఇంజనీర్ల పర్యవేక్షణ లోపం కారణంగా నీళ్లలో సాగుతోంది. కట్ట ఏగువన తవ్విన సీవోటీ ట్రెంచ్ లో కొద్ది రోజులుగా ఏరుస్తున్న వర్షాలకు వరదనీరు చేరింది. దాన్ని పూర్తిస్థాయిలో తొలగించిన అనంతరం పనులు చేయాలి ఉండగా హడావిడిగా చేపడుతున్నారు.

ఏం జరుగుతోందంటే..

డిండి ఎత్తిపోతలలోని చివరి జలాశయం.. 'శివన్నగూడెం'. నిల్వ సామర్థ్యం 11.96 డీఎంసీలు. మర్రిగూడెం మండలం చెర్లగూడెం, శివన్నగూడెం గ్రామాల మధ్య ప్యాకేజీ 8, 7లలో భాగంగా రూ. 1519 కోట్లతో ఈ జలాశయం పనులు చేపట్టారు. నల్గొండ, యాదాద్రి జిల్లాల్లోని 10 మండలాల పరిధిలో 1.55 లక్షల ఎకరాల ఆయకట్టుకు సాగునీరు అందించాలనేది లక్ష్యం. 2015లో మొదలైన పనులు నిర్వాసితుల అర్థగింత తదితర కారణాలతో ఆగుతూ.. సాగుతున్నాయి. ప్రస్తుతం కట్ట పూర్తి కావచ్చింది. దాని లోపలివైపు సీవోటీ నిర్మాణం చేపడుతున్నారు. ఇందులో భాగంగా ట్రెంచ్ తవ్వారు. దాని అడుగుభాగం నుంచి సల్మట్టి నింపుతూ వస్తున్నారు. వర్షాలతో ట్రెంచ్ లో చేరిన నీటిని తొలగించకుండానే కొద్ది రోజులుగా పనులు చేస్తున్నారు. నీటి తోడి వేతకు ఒకటి రెండు మోటార్లను పేరుకే ఏర్పాటు చేశారు. నీళ్లలోనే మట్టి వేసి చదును చేస్తున్నారు. రోలర్లతో తొక్కించాల్సి ఉన్నా ఆలా చేయడం లేదు.

జలా చేయాలి..

జలాశయ నిర్మాణంలో సీవోటీ కీలకం. కట్ట ఎత్తు, నిల్వ సామర్థ్యాన్ని అనుసరించి.. దాని లోపలివైపు లోతు నుంచి మట్టి తవ్వాలి. కట్టను బలోపేతం చేస్తూ నిర్మించాలి. దాదాపు ప్రతి మీటరులోపే ఒక పొర మట్టి వేసి బారీ యంత్రాలతో(రోల్లర్) తొక్కించాలి. ప్రతి పొరకు సాంద్రత(డెన్సిటీ) 98 శాతం ఉండాలి.



నీటిలోనే సల్మట్టిని చదును చేస్తున్న యంత్రం

నీళ్లు ఆసలు ఉండకూడదు. మట్టిని రోలింగ్ చేసేందుకు మాత్రం కొంత తేమ ఉండేలా చూస్తారు. కానీ, శివన్నగూడెం పనులు నీటిలోనే జరుగుతున్నాయి. సీవోటీ బలహీనంగా ఉంటే మట్టి పొరల మధ్య బాళీలతో భవిష్యత్తులో కట్ట దిగువన లీకేజీలు, బుంగలు, ఊట లాంటివి ఏర్పడే ప్రమాదముంది.

'నీరంతా వెళ్లిపోయాకే పనులు'

పనుల తీరుపై నీటిపారుదల శాఖ డిండి ఎత్తిపోతల కార్యనిర్వాహక ఇంజనీర్ రాములు నాయక్ ను 'ఈనాడు' వివరణ కోరగా... ట్రెంచ్ లో చేరిన నీటికి కట్టలు వేసి మోటార్లతో తోడుతున్నామని, నీరంతా వెళ్లిపోయాకే పనులు చేస్తున్నామని తెలిపారు. జియోలాజికల్ సర్వే ఆఫ్ ఇండియా, నీటిపారుదల శాఖ నాణ్యత పర్యవేక్షణ ఇంజనీర్లు పనులను పర్యవేక్షిస్తున్నారని తెలిపారు.

కిష్టరాయిన్ పల్లి జలాశయం పనుల అడ్డగింత

నాంపల్లి, న్యూస్ టుడే: నల్గొండ జిల్లాలో డిండి ఎత్తి పోతల పథకంలో భాగంగా నిర్మితమవుతున్న కిష్టరాయిన్ పల్లి జలాశయం నిర్మాణ పనులను శనివారం నాంపల్లి మండలం లక్ష్మణాపురం భూ నిర్వాసితులు అడ్డుకున్నారు. ప్రాజెక్టులో భూములు, నివాసాలు కోల్పోతున్న తమకు మెరుగైన పరిహారం ఇవ్వాలని నిర్వాసితులు గతంలో పలుమార్లు అధికారులకు, ప్రజాప్రతినిధులకు విన్నవించారు. ఆందోళనలు నిర్వహిస్తున్నా అధికారులు పోలీసు బందోబస్తు నడుమ పనులు కొనసాగిస్తున్నారు. ఈ క్రమంలోనే శనివారం ప్రాజెక్టు పనులను అడ్డుకోవడంతో పోలీసులు నచ్చజెప్పే ప్రయత్నం చేయగా వారు ససేమిరా అన్నారు. ఇంతలోనే ఆళ్ళిడికి చేరుకున్న పోలీసుల వాహనాల ఎదుట మహిళా నిర్వాసితులు అడ్డుగా కూర్చొని ఆందోళన చేశారు. అరెస్టు చేయాలంటూ వారు పోలీసులతో వాగ్వాదానికి దిగారు. మర్రిగూడ ఎస్సై వెంకట్ రెడ్డి కాళ్ళ మొక్కుతూ కనికరించాలంటూ ప్రాధేయ పడ్డారు. మెరుగైన పరిహారం కోసమే ఆందోళన చేస్తున్నట్లు కన్నీరు పెట్టుకున్నారు. దీంతో అధికారులు శనివారం ప్రాజెక్టు పనులను చేపట్టకుండా నిలిపివేశారు.



మర్రిగూడ ఎస్సై వెంకట్ రెడ్డి కాళ్ళ మొక్కుతూ నిర్వాసితులు

Date : 14/08/2022 EditionName :

TELANGANA PageNo :

True translation of Newspaper report(clipping) dated 14.08.2022 on works of Dindi LIS

- **Irresponsible supervision on Sivannagudem reservoir under Dindi LIS**
- **Cut off Trench (COT) works going on in the standing waters**
- **In future leakages and cavities will form in the downstream of earthbund**

This project envisages to supply drinking water from the reservoir. The reservoir works are going on lack of supervision from the irrigation officials. The quality of work is became a questionable in the ongoing scheme of R.Vidyasagar Rao, Dindi LIS of Sivannagudem reservoir in Nalgonda district. The important work such as formation of COT is going on in the accumulated waters due to recent rains. These waters should be completely removed before the important work such as COT is going on. The officials are taking the work in a hurried manner without following the engineering principals at all.

WHAT IS HAPPENING:

Under Dindi LIS, Sivannagudem reservoir is the tail end reservoir which is having a storage capacity of 11.96 TMC. The package 6 and 7 works are proposed in between cherlagudem (V) and Sivannagudem (V) of Marrigudem (M). The cost of the project is 1519 crores. The project intended to irrigate 1.55 lakh acres in 10 mandals of Nalgonda and Yadaddri districts. The works of Sivannagudem reservoir was grounded during the year 2015, since, then the works are continuing. Presently, earthen bund is nearing to completion and the inside part of COT work is started. As a part of COT filling of Black Cotton soil is started filling from the bottom without dewatering the staganated waters received due to recent rains. The stagnated water in the COT area is dewatering with bear minimum of one or two motors only. Soils are dumping in the stagnated waters. Road rollers has to be used for formation of COT, but no work is going on with Road rollers.

Way of doing (COT works):

COT is a key role in the formation of reservoirs. Formation of COT will depends on height of the earthen bund and storage capacity of the reservoir. Accordingly, the COT has to be excavated based on the design parameters as specified by the design principles. The COT has to be formed layer by layer by engaging heavy machineries such as road rollers/vibro max are to be engaged and duly ensuring 98% density of the soil. No water should be allowed except certain designated moisture content only for compacting layer by layer, but the Sivannagudem reservoir works are going on in the stagnated water, as a result lot of

cavities, leakages and voids will form and it is dangerous to the earthen bund.

Work is going after depleting the work:

Ramulu naik, Executing Engineer of Dindi LIS has informed that the accumulated water is dewatered duly laying the cross bunds after depleting the entire water, further works are going on under supervision of Geological Survey of India and Quality control of Irrigation dept.,

OBSTRUCTING THE WORKS OF KISTARAYANAPALLY

Kistarayanapally reservoir works are going on as a part of Dindi LIS on Saturday. The project displaced persons of Lakshmanapuram(land losers) of Nampally mandal of Nalgonda district have obstructed the reservoir works. The project displaced persons such as land and house losers are demanding for better compensation. In the past, they have also made several representations to the officers and public representatives. The Kistarayanapally reservoir works are going on with the help of Police dept., though the villagers are agitating. In this process on Saturday they have obstructed the works in presence of police. Further, the police personnel have advised the displaced persons not to agitate. The angry lady displaced person has sat across the road way and agitated with the police and asked to arrest. Some of the displaced persons have begged and touched the feet of Venkat Reddy, SI for better compensation. As a result the officials have stalled work on Saturday.